

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 3530
(TO BE ANSWERED ON THE 4th April 2022)

**PERMISSION FOR WIDE BODY AIR CRAFTS AT CALICUT
INTERNATIONAL AIRPORT**

3530. SHRI ABDUL WAHAB

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government will consider the restoration of operation of wide body aircrafts from Calicut International airport
- (b) if so, the time frame in which this would be effective and
- (c) if not, the reason for not allowing the wide body aircrafts at Calicut International airport?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) to (c) The commercial operations of Wide Bodied aircraft from Calicut airport are presently suspended.

A Committee of Aviation experts was constituted by the Ministry of Civil Aviation to oversee the implementation of the recommendations made in the report of the investigation conducted by Aircraft Accident Investigation Bureau (AAIB) on the accident at Calicut Airport and the execution of the steps required for implementation of the recommendations.

One of the mandates of the Committee was to study the feasibility of operation of wide body aircraft at Calicut airport and to give its recommendations thereon. The Committee has recommended that Code D and Code E aircraft operations may remain suspended till such time that all recommendations and additional recommendations accepted by the Committee along with mitigation measures for safe Code C aircraft operations are put in place.
